## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/726/IB/2017

NAME OF THE PETITIONER(S)

: JDSU DEUTSHLAND GMBH

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

COUNTEL FOR

DPERATIONAL

GREDITOR

**ORDER** 

Counsels representing both the parties are present. Counsel for corporate debtor submitted that he needs time to seek instructions for settling the amount claimed by the operational creditor. Time is enlarged at request with a direction to both the counsels to make submissions, if the settlement talks fails. Put up on 27.02.2018.

-ra-(S VIJAYARAGHAVAN) Member(Technical)

-5d-(CH. MOHD SHARIEF TARIQ) Member(Judicial)